

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.409
IA/5486/ND/2023, IA/6126/ND/2023 IN
IB/284/(PB)/2021

IN THE MATTER OF:

Vivek Khanna &Ors.	...	Applicant
Versus		
Spaze Towers Pvt.Ltd.	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 03.01.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Ms. Apoorva Thakral, Adv.
For the Respondent :

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **18.01.2024**.

Sd/-
(Court Officer)